

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

33. C.P. (IB)/861(MB)2021

CORAM:

MS. MADHU SINHA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Canara Bank  
Vs.  
Rakesh Chaturvedi

SECTION: 42 of IBC 2016

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**ORDER**

The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing.

List the matter on 05.07.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)